

	1 RA			Si No.			-
	RANVEER SINGH	representative , if any		Name of Authorised			
	(List Attached as per Annexure10)		man	work			
TOTAL	16-02-2022		Date of receipt	Date of Cla	755.56		
57,43,51,846	57,43,51,846		Amount Claimed	Date of Claim received		Name of	
49,62,76,200	49,62,76,200 O/C	admitted	Amount Claimed Amount of claim	Details of Claims Admitted	List of operational creditors (Workmen)	Name of the Corporate Debtor: VIKAS WSP LIMITED; Date of Commencement of CIRP: 02.02.2022; List as on: 09.08.2023	
1	0/c		Nature of claim				
	O		Nature of claim Whether related party? % of voting share in				
	N/A	000	% of voting share in		en)	of CIRP: 02.02.2022; List	
		claim	contingent	Amount of contingent		as on: 09.08.2	
	N/A	that may be set off	mutual dues,	Amount of any		2023	
	,		contingent mutual dues, under Verification	Amount of Amount of any Amount of Claim			
7,10,75,646	7,30,75,646		not adnitted	Amountof claim			
	730,75,646 As per Revised claim recoved in March 2022 and claim reconsidered based on Hon'ble NCLT order dated 19.04,2023			Remarks, if any			